

**GOVERNMENT OF INDIA**  
**MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION**  
**RAJYA SABHA**  
**QUESTION NO 07.03.2011**  
**ANSWERED ON**  
**EXPORT OF SUGAR FROM CURRENT STOCK .**

1118

SHRIMATI BRINDA KARAT

Will the Minister of COALCONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state :

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- (a) whether there was any proposal to export 5 lakh tonnes of sugar from current stock;
- (b) whether the Ministry received any representations from the industry for such export and if so, from which companies; and
- (c) the reasons for the proposal not being followed up?

**ANSWER**

MINISTER OF STATE (INDEPENDENT CHARGE) FOR CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION

(PROF. K.V. THOMAS)

(a) to (c): The Government had received representations from Indian Sugar Mills Association (ISMA), National Federation of Co-operative Sugar Factories (NFCFSF) and Consortium of Indian Farmers Association (CIFA) for permitting export of sugar. In view of these requests, and initial assessment of sugar production during current sugar season, Government decided to allow export of 5 lac tons of sugar under Open General License (OGL) so that advantage of favourable international prices could be taken. No request from individual company was received in this regard. However, later, it was decided to re-examine the issue for its implication on inflation of food items. Final decision in the matter is yet to be taken.